

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
STARRED QUESTION NO. 197
(TO BE ANSWERED ON 29.07.2016)**

INDECENT ADVERTISEMENTS ON DD CHANNELS

***197. SHRI SUNIL KUMAR MONDAL:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether obscene scenes are being shown on large scale by various Doordarshan Kendras (DDKs) and if so, the details thereof;
- (b) whether the Government has received suggestions/representations to ban the telecast of these advertisements/vulgar scenes and if so, the details thereof along with the corrective measures taken by the Government in this regard; and
- (c) whether the Government has taken/ proposes to take any new initiatives to govern various aspects of advertisements in the country and if so, the details thereof?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING
(SHRI M. VENKAIAH NAIDU)**

- (a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF
LOK SABHA STARRED QUESTION NO. 197 FOR ANSWER ON
29.07.2016**

(a): No. Madam, Prasar Bharati has informed that all programmes and advertisements of Doordarshan are telecast as per the Doordarshan broadcast/commercial code for Advertising and in conformity of programme and advertising codes prescribed under the Cable Television Networks Rules 1994 enshrined under the Cable Television Networks (Regulation) Act, 1995. The details of the said codes are available on the web site of Doordarshan namely www.ddindia.gov.in and that of Ministry of Information and Broadcasting namely mib.nic.in.

(b) & (c): Certain complaints/representations have been received which are against private satellite TV channels. The telecast of all content on television is regulated under the Cable Television Networks (Regulation) Act, 1995 and Cable Television Networks Rules, 1994 framed thereunder. The Act does not provide for pre-censorship of content telecast on such TV channels. However, it prescribes that all programmes and advertisements telecast on such TV channels should be in conformity with the prescribed Programme Code and Advertising Code enshrined in the Act and the rules framed thereunder. The said codes contain parameters to regulate programmes and advertisements on TV channels including those which may contain obscene and vulgar programmes and advertisements. The concerns raised in the representations/suggestions received are addressed as per the provisions of the various Rules/ Acts referred above. The details of action taken as per Cable Television Networks (Regulation) Act, 1995, against those TV channels which are found guilty of telecast of obscene and vulgar programmes/advertisement during the last three years and the current year is annexed.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK
SABHA STARRED QUESTION NO. 197 FOR ANSWER ON 29.07.2016**

**Action Taken on violation of Programme and Advertisement Codes by
Private Satellite TV channels for telecasting obscene, vulgar programme
and Advertisement last three years and current year.**

Year – 2013

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
1	Enterr 10	Telecast of Hindi feature film 'Musafir' , 'Plan' and 'Ashiq Banaya Apnne'- 'A' certified films.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
2	Zing	Telecast of Hindi feature film "Hawas" - 'A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
3	Manoranjan TV	Telecast of Hindi feature film "Topless" - "A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
4	SS TV	Telecast of Trailer of the film "Friends with Benefits" which was not certified by CBFC for telecast on TV channels.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
5	FTV	Telecast of programme "Designers in High Definition" on 11.9.11, "Chantellie Lingrie, Paris" on 12.09.11 & "Lingerie" on 15.09.11 and "15th Anniversary-Top Designers" showing obscene and women denigrating content	An Order dated 28.03.2013 was issued to the channel prohibiting the transmission of the channel for 10 days
6	NDTV Good Times	Telecast of programme "Life a Beach" during April, May ,2011 showing obscene and women denigrating content	An Advisory dated 02.04.2013 was issued to the channel.

7	Mahuaa	Telecast of Hindi feature film 'Aulaad' and 'Ek Aur Kurukshetra' - 'A' certified films.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day.
8	AXN	Telecast of Hindi feature film 'Darkness Falls' - 'A' certified film.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day. Matter is sub-judice
9	Movies Ok	Telecast of Hindi feature film 'Dil Jale' - 'A' certified film.	An order dated 01.05.2013 was issued to the channel prohibiting the transmission of the channel for one day. Matter is sub-judice
10	Comedy Central	Telecast of programme "Stand Up Club"	An order was issued on 17.05.2013 prohibiting the transmission of the channel for 10 days Matter is sub-judice
11	IBN7	Telecast of the Advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 29.05.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
12	MTV	Telecast of the advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
13	VH1	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
14	Colors	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
15	N TV	Telecast of News report showing contents offending good taste and decency and women denigrating	An order dated 18.09.13 issued to the channel to run the apology scroll for three days.
16	Zoom TV	Telecast of Film "Teesri Aankh - 'A' certified film.	An order dated 01.10.2013 was issued to prohibit the transmission or re-transmission for one day

17	ABN Andhra Jyoti	Telecast of a song based programme on "Ide Mallea Velavani" containing obscene and women denigrating content	An order dated 01.10.2013 was issued to the channel to prohibit the transmission or re-transmission for seven days. Matter is sub-judice
18	Manoranjan TV	Telecast of 'A' Certified Hindi feature film "Ek Chatur Nar"	order was issued on 17.05.2013 to prohibit the transmission or re-transmission of channel for seven days
19	BIG CBS LOVE	Telecast of programme "Excused" containing women denigrating content	An order was issued on 15.10.2013 to the channel to prohibit the transmission or re-transmission of channel for one day.
20	UTV Bindass	Telecast of a programme "Emotional Atyachaar Season 3" containing obscene content	An order dated 06.11.2013 was issued to prohibit the transmission or re-transmission for three days Matter is sub-judice
21	Manoranjan TV	Telecast of various films without showing CBFC certificates	A warning dated 26.12.2013 was issued to the channel

Year-2014

22	WB	Telecast of a "V/UA" certified film "It's a Boy Girl Thing" showing obscene and women denigrating content	Order dated 16.01.2014 was issued for taking the channel off air for one day.
23	Lemon News	Telecast a news report, revealing the identity of the sexually abused women	A warning dated 10.03.2014 was issued to channel
24	Amrita TV	Telecast of 'A' Certified film, 'The Don'	A warning dated 27.03.2014 was issued to channel
25	All channels	TV Channels continue Telecast Films without displaying CBFC Certificates.	A Advisory dated 29.05.2014 was issued to All TV Channels.
26	Vasanth TV	Telecast a programme called 'Vaimaye Vellum' revealed the identity of sexually abused minor children	A warning dated 27.08.2014 was issued to the channel

Year – 2015

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
27	NTV Telugu News	Telecast a song-based programme 'Cine Colors'	An order dated 19.01.2015 was issued to the channel for taking the channel off air for seven day.
28	NTV	Telecast of news report revealed the identity of sexual harassment minor boy	An Warning dated 23.03.2015 was issued to channel
29	DY 365	Telecast of News report revealing the identity rape victim.	An order was issued on 26.03.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.
30	NDTV Good Times	Telecast of programme namely 'WHY AM I STILL SINGLE'.	An order was issued on 26.03.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.
31	TLC	Telecast of programme namely 'SEX SENT ME TO THE ER'	An order was issued on 26.03.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.
32	Satlon News	Telecast of News report about a private corporate party organised in a five star hotel on the Pune-Mumbai highway	An order was issued on 27.03.2015 to the channel to prohibit the transmission or re-transmission of channel for 30 day.
33	Jai Hind	Telecast of 'A; certified film, titled 'Hai Harithe'	An order was issued on 07.04.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.
34	Russia Today TV	Telecast of obscene programme 'Crazy Alert'	An Advisory dated 06.07.2015 was issued to the channel
35	A2Z News TV	The Channel telecast news reports on various date and revealed the identity of Sexual assault minor victims	A warning dated 07.08.2015 was issued to the channel.
36	News Time Assam	Telecast of News story defame the image of MLA and denigrating women.	A order dated 07.09.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for one day
37	DY 365	Telecast of News story defame the image of MLA and denigrating women.	A order dated 07.09.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for one day of channel for one day.

YEAR-2016

38.	Care World	Telecast of a programme "Kya Karun Main AB?" on unnatural sex.	A warning dated 24.05.2016 was issued to the channel.
39.	Raj News	Telecast of news bulletins in violation of Programme Code	An Advisory dated 25.05.2016 issued to the channel
40.	F TV	Telecast of a programme namely fotos in violation of Programme Code	An Advisory dated 25.05.2016 issued to the channel
41.	Oscar Movies	Telecast of 'A' certified films on various dates.	An Advisory dated 06.06.2016 issued to the channel
